

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2013

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

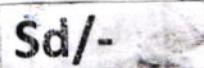
NAME OF THE PARTIES: Mr. Rajan Shivnath Puri
V/s.
M/s. Crimplon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER
CP 23/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 11.9.2017.

 Sd/-

V. NALLASEENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)